

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 7759/2019

HEERA SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.45333/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.45334/2019-EXEMPTION FROM FILING O.T.)

Date : 01-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY
[IN CHAMBER]

For Petitioner(s)

Mr. Sameer Kulshreshtha, Adv.
Ms. Sushma Singh, Adv.
Mr. Sudhir Kulshreshtha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned Counsel for the petitioner states that the petitioner nos. 2 to 4 have already surrendered and proof of surrender has been filed. As per Office Report, there is delay in filing surrender certificate. Delay in filing the surrender certificate is condoned.

Registry to verify and take further steps.

(KAVITA PAHUJA)
COURT MASTER (SH)

(ANJU DUA)
BRANCH OFFICER